

NATIONAL COMPANY LAW TRIBUNAL
DIVISION BENCH
CHENNAI



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ATTENDANCE CUM ORDER SHEET OF THE HEARING OF CHENNAI BENCH, CHENNAI
NATIONAL COMPANY LAW TRIBUNAL, HELD ON 24/07/2017 AT 10.30 AM

PRESENT: SHRI Ch. MOHD SHARIEF TARIQ, MEMBER-JUDICIAL
SHRI S. VIJAYARAGHAVAN, MEMBER-TECHNICAL

APPLICATION NUMBER :
PETITION NUMBER : TCP/353/ (IB)/2017
NAME OF THE PETITIONER(S) : QUANTUM COAL ENERGY PVT LTD
NAME OF THE RESPONDENT(S) : MSP PAPER MILL PVT LTD
UNDER SECTION : 433 (e)(f)

S.No.	NAME (IN CAPITAL)	DESIGNATION	SIGNATURE
		REPRESENTATION BY WHOM	

K.A. DHANASEKARAN For Respondent 
Counsel in response 
MSP Paper Mills Pvt Ltd
dated 24/7/2017
K.A. DHANASEKARAN
Advocate

ORDER

No representation on behalf of the Petitioner. Counsel for Respondent present. As seen from the order dated 08.06.2017, the Petitioner along with his Counsel remain absent and last and final chance was given to the Petitioner for causing his appearance in the matter. It appears that the Petitioner is not interested to pursue the matter. Therefore, the petition is **dismissed**.

S. Vijayaraghavan.
(S. VIJAYARAGHAVAN)
MEMBER (TECHNICAL)
ghk


(CH. MOHD SHARIEF TARIQ)
MEMBER (JUDICIAL)